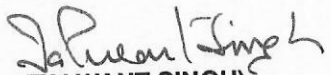


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

In partial modification to this office order No.1550/46108-46207/F.1(3)/Gaz/18 dated 18.07.2018 and No.2746/86501-530/F.1(3)/Gaz/17 dated 13.12.2017, the following Committees are hereby re-constituted, with immediate effect :

S.No.	Name of Committee	Name of Judicial Officers	Designation
1	Disaster Management Committee at Tis Hazari Court Complex, Delhi	Ms. Sujata Kohli, ADJ (Central)	Chairperson
		Sh. Manoj Kumar, ADJ (Central)	Member
		Ms. Manjusha Wadhwa, ADJ (West)	Member
		Sh. Ashish Aggarwal, ASJ (Central)	Member
		Sh. Ajay Singh Shekhawat, CMM (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
2	Centralized Committee for Library	Sh. Manoj Jain, ADJ (West)	Chairperson
		Sh. Virender Kumar Goyal, ASJ (West)	Member
		Ms. Hemani Malhotra, PO-MACT (West)	Member
		Ms. Monika Bajaj, AAO (West)	Member
3	Co-ordination Committee for the Delhi District Courts to prepare the Disaster Management Plans for court building in each District Court Complex.	Ms. Sujata Kohli, ADJ (Central)	Chairperson
		Sh. Rajneesh Kumar Gupta, ASJ (Electricity) (N-W)/Chairperson Disaster Management Committee (Rohini)	Member
		Sh. Sunil Kumar Aggarwal, Judge Incharge, Mediation Centre (New Delhi)/ Chairperson, Disaster Management Committee (ND)	Member
		Ms. Nisha Saxena Judge Incharge, Mediation Centre, KKD Courts/ Chairperson, Disaster Management Committee (KKD)	Member
		Ms. Vineeta Goyal ADJ (South)/ Chairperson, Disaster Management Committee (Saket)	Member
		Sh. Vikas Dhull Spl. Judge (PC Act)(CBI)(S-W)/Chairperson Disaster Management Committee (Dwarka)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)
 District & Sessions Judge (HQs)
 Delhi

2405/75757-802

No. _____ /F.1(3)/Gaz/18

Dated 30 OCT 2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court complexes, Delhi/New Delhi.
3. The Officers Concerned.
4. Sh. Sanjay Kumar, Principal Judge, Family Court, North-West, Rohini, Delhi.
5. The AO(J)/Incharge, Recruitment Cell, Admn. Branch (I,II&III), Computer Branch, General Branch (Central), Hindi Section, Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

J. P. Singh
 District & Sessions Judge (HQs)
 Delhi

Member	Mr. Anil Kumar	Assistant District Judge (West)
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 District & Sessions Judge (HQs)
 Delhi